

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:473

ANSWERED ON:09.05.2012

E-GOVERNANCE

Das Shri Ram Sundar;Dhanaplan Shri K. P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the funding mechanism for various mission mode projects under the National e-governance programme;
- (b) the role of States and their fund sharing in implementation of the projects;
- (c) whether the Government has given any power to States to add additional service under the various projects of e-governance;
- (d) if so, the details thereof; and
- (e) the targets achieved in the implementation of the e-governance programme so far, State-wise?

Answer

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 473 FOR 9TH MAY, 2012 REGARDING "E-GOVERNANCE"

(a): Mission Mode Projects (MMPs) are implemented and funded by the concerned line Ministries/Departments. The list of MMPs along with the names of implementing Ministry/Departments is placed as annexure.

(b): The State/UT Governments are responsible for implementing State sector MMPs under the overall guidance of respective line ministries in cases where central assistance is also required.

(c): Yes, Sir.

(d): Under the e-district project five categories of services are common to all the states and each state is allowed to add another five categories of services. Also, under the Crime and Criminal Tracking Network and System (CCTNS), the states are allowed to add any particular service relevant to the State.

(e): 27 MMPs are in various stages of implementation and 4 MMPs are in the Conceptualisation and Design stage. The detailed implementation status of the MMPs is placed at annexure.